

**COURT-II**

**APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 76 of 2014**

**Dated : 12<sup>th</sup> September, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Talwandi Saho Power Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Advocate  
Ms. Shikha Ohri for R-1  
Mr. Amit Mittal, Officer, R-1

Mr. Sakesh Kumar  
Ms. Arushi Anthwal for R-2

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for hearing on **22<sup>nd</sup> September, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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